

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2037
ANSWERED ON:31.07.2015
Reviving Sick Cement Industries
Paswan Shri Chhedi

Will the Minister of FINANCE be pleased to state:

- (a) the number of sick cement industries in the country at present, State- wise along with the total losses accumulated by these industries; and
(b) the measures taken by the Government to revive the said cement industries?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI JAYANT SINHA)

(a) : The number of medium and large sick cement industries under the purview of Board for Industrial and Financial Reconstruction (BIFR) in the country at present, is at Annexure. There is no separate data which is maintained for Micro and Small Enterprises (MSEs) with respect to sick cement units. However, as per Reserve Bank of India (RBI), there were 456771 sick SS/MSE units financed by Scheduled Commercial Banks as on 15th September 2014.

(b): With a view to secure the timely detection of sick and potential sick companies and for their possible revival/ rehabilitation, through Financial Reconstruction, BIFR, a Quasi-Judicial body under the Sick Industrial Companies (Special Provisions) Act, 1985 (SICA) was constituted.

Towards revival and rehabilitation of a sick company, registered with the BIFR, the BIFR recommends:

- (a) Financial reconstruction
(b) Change in management of sick company
(c) Amalgamation with other company
(d) Sale or lease of part of or whole of sick company
(e) Such other preventive ameliorative and remedial measures as may be appropriate.

Ministry of Micro, Small and Medium Enterprises has on 29th May 2015 notified the framework for revival and rehabilitation of Micro, Small and Medium Enterprises wherein banks/creditors are required to identify incipient stress and a Committee consisting of representatives of banks, State Government and Independent experts will formulate a Corrective Action Plan for the revival of the unit.

Annexure referred to in reply to Lok Sabha Unstarred Question No.2037 for answer on 31.07.2015

List of Sick Cement Industries currently under the purview of BIFR

S.No. Case No Company Name State Date Of Registration Accumulated Losses (in Lakhs) (at the time of Registration) Date Of Last Hearing Current Status

1	186/1988	SRI CHAKRA CEMENT LTD.	ANDHRA PRADESH	30.05.1988	1216	26.07.2012	Scheme Sanctioned
2	57/2000	P.R. CEMENTS LTD.	ANDHRA PRADESH	04.02.2000	415	20.01.2014	Scheme Sanctioned
3	40/2004	L.C.K. CEMENTS LTD.	ANDHRA PRADESH	20.01.2004	559	27.05.2014	Scheme Sanctioned
4	352/1999	UMRONGSO CEMENT LTD.	ASSAM	11.11.1999	269	10.05.2012	Scheme Sanctioned
5	104/1990	GUJARAT SIDHEE CEMENT LTD.(CEMENT CORPN)	GUJARAT	12.09.1990	6375	15.02.2011	Scheme Sanctioned
6	52/1994	BALARAM CEMENTS LTD.	GUJARAT	18.05.1994	1045	06.01.2014	Stay by Courts
7	238/2002	SANDIP CEMENTS PVT. LTD.	GUJARAT	13.06.2002	223	18.12.2013	Scheme Sanctioned
8	209/2003	SANDIP CEMENTS PVT. LTD.	GUJARAT	30.04.2003	254	21.01.2010	Scheme Sanctioned
9	09/2006	SAURASHTRA CEMENT LTD.	GUJARAT	27.01.2006	14841	14.03.2013	Scheme Sanctioned
10	169/1989	VEDA CEMENTS	KARNATAKA	08.11.1989	88	26.08.2014	Failed & Reopened
11	76/1993	SOUTH INDIA CEMENTS LTD.	KARNATAKA	27.09.1993	957	20.06.2013	Modified Sanctioned Scheme
12	501/1996	CEMENT CORPORATION OF INDIA	MADHYA PRADESH	30.04.1996	547	25.11.2014	Scheme Sanctioned
13	163/1999	VARUN CEMENTS LTD.	MAHARASHTRA	14.06.1999	1400	12.06.2014	Scheme Sanctioned
14	84/2013	MURLI INDUSTRIES LTD.	MAHARASHTRA	26.11.2013	39333.97	13.11.2014	Pending Determination of Sickness
15	50/2015	J.U.D. CEMENTS LTD.	MEGHALAYA	10.04.2015	12948.43	--	Yet to be Heard
16	86/2013	SREE JAYAJOTHI CEMENTS LTD.	TAMILNADU	06.12.2013	54031.07	22.06.2015	Declared Sick / DRS Awaited
17	01/1998	LEMOS CEMENT LTD.	WEST BENGAL	05.01.1998	170	15.01.2014	Scheme Sanctioned
18	155/2001	KALYANPUR CEMENT LTD.	WEST BENGAL	19.04.2001	20279	05.03.2013	Modified Sanctioned Scheme